

1	2	3	4
22.	West Bengal	770.00	NA
	Union Territories		
23.	A and N Islands	—	Nil
24.	Arunachal Pradesh	—	Nil
25.	Chandigarh	1.75	Nil
26.	D and N Haveli	—	Nil
27.	Delhi	—	NA
28.	Goa, Daman and Diu	—	0.40
29.	Lakshadweep	—	Nil
30.	Mizoram	—	0.21
31.	Pondicherry	8.00	0.29
	All India.	10000.00	68.05

*This programme was launched on 15th August, 1983.

Development of Horticulture

3259. **SHRI CHINTAMANI PANIGRAHI** : Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry has taken a number of steps for development of horticulture plantation in the country during the Sixth Plan ;

(b) the amount earmarked for the development of horticulture during the above Plan period ;

(c) the State-wise allocation made for the development of horticulture plantation during the Plan period ; and

(d) the details of horticulture plantation programmes taken up in Orissa during the Sixth Plan period so far ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. This Ministry have taken up a number of Central/Centrally Sponsored Schemes for development of horticulture during Sixth Plan period.

(b) A sum of Rs. 19.58 crore has been earmarked for all the Central/Centrally Sponsored Schemes on horticulture plantation in the Sixth Plan.

(c) A statement is attached (See Cols. 337—340).

(d) The Government of India have taken up the following programmes for the development of horticulture in Orissa in the Sixth Plan period :

Statement

Statement showing State-wise allocation for horticulture development during Sixth Plan (1980-81 to 1984-85) (Central Share)

Sl. No.	Name of the State	Centrally Sponsored Scheme on development of					Horticulture Development
		Coconut	Spices	Improved Technology for apple production	Package Programme on Cashewnut	Horticulture Development	
1		3	4	5	6	7	(Rs. in lakhs)
1.	Kerala	107.91	—	—	111.81	—	—
2.	Karnataka	34.00	—	—	62.35	—	—
3.	Uttar Pradesh	—	—	11.20	—	—	—
4.	Tamil Nadu	19.32	—	—	49.82	—	—
5.	Himachal Pradesh	—	—	40.19	—	—	—
6.	Andhra Pradesh	8.14	—	—	68.87	—	—
7.	Maharashtra	0.64	—	—	6.69	—	—
8.	Orissa	12.10	—	—	160.09	—	—
9.	West Bengal	0.64	—	—	3.99	—	—
10.	Assam	0.84	—	—	—	—	—

1	2	3	4	5	6	7
11.	Arunachal Pradesh	--	--	--	--	11.17
12.	Jammu and Kashmir	--	--	13.81	--	--
13.	Tripura	--	--	--	2.59	--
14.	Goa	2.08	0.88	--	55.99	3.13
15.	Andaman and Nicobar Islands	--	23.00	--	--	14.47
	Total	185.47	23.88	65.20	522.20	28.77

I. Cashewnut

1. Laying out of demonstration plots in ryots holdings.
2. Improvement of cashew by vegetative propagation.
3. Establishment of progeny orchard in cashew.
4. Subsidised plantation of cashew.
5. Adoption of plant protection measures on cashew.

II. Coconut**(A) Centrally Sponsored Schemes**

- (i) Package programme on coconut.
- (ii) Production and distribution of TxD hybrids coconut seedlings.
- (iii) Establishment of Elite Seed Farm for production of DxT hybrids.

Besides, the Coconut Development Board is also implementing the following schemes on coconut development :

- (i) Expansion of area under coconut.
- (ii) Coconut plantation on canal embankments.
- (iii) Production of quality seedlings.

West Bengal Request for Increase in Storage Capacity of DVC Reservoirs

3260. SHRI CHITTA BASU ;
SHRI SANAT KUMAR
MANDAL ;
SHRI NAVIN RAVANI :

Will the Minister of IRRIGATION be pleased to state :

(a) whether the Government of West Bengal have since proposed to the Centre that the storage capacity of the Damodar Valley Corporation (DVC) reservoirs at Maithon and Panchet be increased in order

to prevent floods and water logging during the rainy season in South Bengal ; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI HARINATHA MISRA) : (a) and (b). The inter-State Agreement of 1978 between the Government of Bihar and the Government of West Bengal, inter-alia provides that remaining reservoir land within Maithon and Panchet dams be acquired and used for flood moderation primarily.

In order to have full effect of the flood control in the Damodar Valley, as was originally planned, full flood control storage may have to be available.

Erosion by Ganga at Farakka Barrage

3261. SHRI CHITTA BASU ;
SHRI SANAT KUMAR
MANDAL :

Will the Minister of IRRIGATION be pleased to state :

(a) whether erosion is being caused by the Ganga both up-stream and down-stream of the Farakka Barrage ;

(b) if so, what steps have since been taken to stop the erosion ;

(c) whether Government of West Bengal have sought financial assistance to enable it to undertake preventive measures ; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI HARINATHA MISRA) : (a) The State Government has reported that river Ganga is causing erosion both upstream and down-stream of Farakka Barrage.

(b) to (d). Since flood control is a State subject, the responsibility for planning and execution of the flood control and anti-erosion works rests with the State Governments. West Bengal takes some erosion